

LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)

Sl. No.	Name / Designation S/Shri	Contact Details	Date of Appointment	Date Of Expiry Of Term
1.	R. VENKATARAMANI ATTORNEY GENERAL FOR INDIA	Residence & Office: 10, MOTILAL NEHRU MARG, NEW DELHI-110001 Tel: 011-23383254, 011-20818150 FAX:011-23782101 (O)	01.10.2022	For a period of three years i.e. till 30.09.2025
2.	TUSHAR MEHTA SOLICITOR GENERAL OF INDIA	Res: 10, AKBAR ROAD, NEW DELHI-110001. CHAMBER NO. 25A, 2 nd FLOOR, SUPREME COURT, NEW DELHI Ph. 011-21411446 Email: tusharmehta.sg@gmail.com MOB: 09824009478,	10.10.2018 (AN) (Reappointed w.e.f. 01.07.2020)	For a period of three years i.e. till 30.06.2023 or until further orders whichever is earlier
3.	VIKRAMJIT BANERJEE ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)	CHAMBER/RESIDENCE: C-67, IIND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013 Mob: 9910087714 Tel. 011-24354746 Email: vikramjit.b@gmail.com officeofvikramjitbanerjee@gmail.com	05.03.2018 (Reappointed w.e.f. 01.07.2020)	For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier

4.	<p>Ms. MADHAVI GORADIA DIVAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>9, NIZAMUDDIN EAST, GATE NO. 3, OPP. RAHIM KHAN TOMB, NEW DELHI-110013</p> <p>MOB: 9873819504 TEL. 011-41851375 / 43999800 Email: divanmail@gmail.com</p>	<p>18.12.2018 (A/N)</p> <p>(Re- appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
5.	<p>K. M. NATARAJ</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>Off. ROOM NO. SE-126, LAW OFFICERS' CHAMBERS, SUPREME COURT, TILAK ROAD, NEW DELHI-110001, Tel: 011-23384630</p> <p>Res. BUNGALOW NO. 28, CANNING LANE, NEW DELHI-110001</p> <p>(M)-09845000171 Fax-080- 22254017 EMAIL: kmnasgsc@gmail.com</p>	<p>14.01.2019 (A/N)</p> <p>(Re- appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
6.	<p>SANJAY JAIN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>Office: 488, LAWYERS CHAMBERS BLOCK- II, DELHI HIGH COURT, NEW DELHI- 110003</p> <p>Res: AB-23, TILAK MARG, NEW DELHI-110001</p> <p>Mob: 9810076012, 8860076012</p> <p>Tel. 011-23381821, 23382165</p> <p>Email: sanjayjain.chamber@gmail.com</p>	<p>17.01.2019 (A/N)</p> <p>(Re- appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>

7.	BALBIR SINGH ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	Off: AB-83, SHAHJAHAN ROAD, UPSC ROAD, NEW DELHI-110003 Res: A-21, FIRST FLOOR, NITIBAGH, NEW DELHI- 110049 Mob: 9810404914 Email: balbir.singh@bschambers.com	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
8.	SURYAPRAKASH V. RAJU ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	Off: SE-124, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI Res: 12A, LODHI ESTATE, NEW DELHI-110001 Mob:7926853003,7926853005 Email: svrajunioradvocate@gmail .com	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
9.	N. VENKATARAMAN ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	Office: ROOM No. 11, 2 ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI Mob: 9841019709 Email: nv@nvenkat.com	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
10.	JAYANT K. SUD ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)	Office: ROOM NO. 12, 2 ND FLOOR, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI Mob: 9811179791 Email: jayantsud@gmail.com	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier

11.	<p>Ms. AISHWARYA BHATI</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	<p>OFFICE: ROOM NO. SE-122, LAW OFFICERS' CHAMBERS, 2ND FLOOR, SUPREME COURT OF INDIA, NEW DELHI</p> <p>Mob: 9350852003</p> <p>Email: aishwaryabhati@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
12.	<p>VACANT</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	--	--	--
13.	<p>VACANT</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA (SUPREME COURT)</p>	--	--	--
14.	<p>RAJDEEPAK RASTOGI</p> <p>ADDITIONAL SOLICITOR GENERAL (RAJASTHAN HIGH COURT AND ITS BENCH)</p>	<p>B-346, 10-B SCHEME, OPP. NARAYAN NIWAS, GOPALPURA ROAD, JAIPUR-302018 (RAJASTHAN)</p> <p>Ph.No.0141-2760067 (M)-09414041552</p> <p>Email: rdrastogi.asg@gmail.com</p>	28.07.2014 (Re-Appointed w.e.f. 01.07.2022)	Further term of three years i.e. till 30.06.2025 or until further orders, whichever is earlier

15.	<p>SATYA PAL JAIN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(PUNJAB & HARYANA HIGH COURT)</p>	<p>KOTHI NO.2224, SECTOR-15- C, CHANDIGARH</p> <p>TEL.0172- 2772232</p> <p>Fax-0172-4632232</p> <p>Email: contact@satyapaljain.com.</p>	<p>08.04.2015</p> <p>(Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
16.	<p>ANIL CHANDRABALI SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA,</p> <p>(HIGH COURT OF BOMBAY)</p>	<p>IIND FLOOR, BUILDING NO.35, AMBALAL DOSHI MARG, OPPOSITE-HAMAM HOUSE,FORT, MUMBAI-400023.</p> <p>EMAIL: anilcsinghadv@yahoo.co.in</p>	<p>09.07.2017</p> <p>(Re-appointed w.e.f. 01.07.2020)</p>	<p>For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier</p>
17.	<p>SHASHI PRAKASH SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(ALLAHABAD HIGH COURT)</p>	<p>SAVITRI NILAYAM, 2/22, TRIVENI NAGAR, KUNWAR CHANDRA PRAKASH MARG, LUCKNOW- 226020</p> <p>MOB: 9415418194, 7388418194</p> <p>EMAIL: shashiprakashsingh52@gmail.com</p>	<p>09.02.2018</p> <p>(Re-appointed twice w.e.f. 01.07.2019 and w.e.f. 01.07.2022)</p>	<p>For a further term of three years i.e. till 30.06.2025 or until further orders, whichever is earlier.</p>
18.	<p>VACANT</p> <p>{Additional charge of this post has been assigned to Ld. ASGI (Southern Zone) w.e.f. 18.12.2022 till appointment of regular ASGI}</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(KARNATAKA HIGH COURT)</p>	<p>--</p>	<p>--</p>	<p>--</p>

19.	<p style="text-align: center;">R. SANKARANARAYANAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SOUTHERN ZONE)</p>	<p>Res. No. 34, LAKSHMANAN STREET, MAHALINGAPURAM, CHENNAI-600034</p> <p>MOB: 9003299952</p> <p>EMAIL: shanklawin@gmail.com</p>	18.12.2022	For a period of three years i.e. till 17.12.2025 or until further orders, whichever is earlier
20.	<p>AR. L. SUNDARESAN</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF MADRAS)</p>	<p>CHAMBER: NO. 247, ADDITIONAL LAW CHAMBERS, HIGH COURT BUILDINGS, CHENNAI- 600104</p> <p>OFFICE: DOOR NO. 101/6, 5TH STREET, PADMANABHA NAGAR, ADYAR, CHENNAI- 600104</p> <p>MOB: 9841277324 Tel: 044-24423265, 24433442 Email: asgiarls67@gmail.com</p>	18.12.2022	For a period of three years i.e. till 17.12.2025 or until further orders whichever is earlier
21.	<p>ASOK KUMAR CHAKRABARTI</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF CALCUTTA)</p>	<p>ADDRESS: 12, ANJUMAN ARA BEGUM ROW, 2ND FLOOR, TOLLYGUNJ, KOLKATA-700033</p> <p>CHAMBER: 41, HARIPADA DUTTA LANE, TOLLYGUNJ, KOLKATA-700033</p> <p>Mob: 9874374633</p> <p>Tel: 033-24222797</p> <p>Email: sr.adv.asok@gmail.com</p>	09.07.2022	For a period of three years i.e. till 08.07.2025 or until further orders, whichever is earlier.

22.	<p>DEVANG GIRISH VYAS</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF GUJARAT)</p>	<p>Res. A-101, GANESH MERIDIAN, OPP. KARGIL PETROL PUMP, S. G. HIGHWAY, AHMEDABAD-60</p> <p>MOB: 9825175445</p> <p>EMAIL: devangvyas216@gmail.com</p>	30.06.2020	For a period of three years i.e. till 29.06.2023 or until further orders, whichever is earlier
23.	<p>CHETAN SHARMA</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF DELHI)</p>	<p>OFFICE: K-8, JANGPURA EXTENSION, NEW DELHI Pin-110014</p> <p>RESIDENCE: 16, TEEN MURTI LANE, NEW DELHI-110011</p> <p>Mob: 9810010757</p> <p>Email: chetansharmamailbox@yahoo.co.in</p>	01.07.2020	For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier
24.	<p>Dr. KRISHNA NANDAN SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(PATNA HIGH COURT)</p>	<p>7, PATALIPUTRA COLONY, PATNA-800013</p> <p>Mob:9471622028</p> <p>Tel. (Chamber): 0612-2504117</p> <p>Tel. (Res.): 0612-2263675 0612-2973016</p> <p>Email: asgi.patna@yahoo.com,</p>	01.07.2020	For a period of three years i.e. till 30.06.2023 or until further orders, whichever is earlier
25.	<p>ANIL KUMAR</p> <p>ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(HIGH COURT OF JHARKHAND)</p>	<p>RES: 107, SHAHDEO APARTMENT, P. P. COMPOUND, RANCHI-834001, JHARKHAND</p> <p>OFF: CHAMBER NO. C-12, NEW BUILDING, ADVOCATE ASSOCIATION, JHARKHAND HIGH COURT, DORANDA, RANCHI.</p> <p>Mob: 9431101554</p> <p>Tel: 0651-2331938</p> <p>Email: anilkumar.addl.sgi@gmail.com</p>	01.08.2022	For a period of three years i.e. till 31.07.2025 or until further orders, whichever is earlier

